

MINUTES OF THE MEETING NO. 07 (2019-20) OF EXPORT FACILITATION COMMITTEE (EFC)
HELD ON 30.10.2019 at 3:00 PM AT UDYOG BHAWAN, NEW DELHI

Meeting No. 07 (2019-20) of EXIM Facilitation Committee (EFC) held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 30.10.2019 at 3:00 PM in Room No. 11, H-Wing, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Dilip Kumar Srivastava, Asst. Seed Commissioner, DoAC&FW
- (ii) Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- (iii) Shri Yogesh Kumar, JSO, DoAH&D

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 67 applications (including 39 deferred cases) were considered by the EFC, out of which 29 cases were approved, 01 case was approved post facto, 05 cases were rejected and remaining 32 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMER WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	M/s Sagoma Impex Pvt Ltd, Gujarat	01/91/110/195/A M19	Onion seeds	17-01-19	Rejected as the representative from DoAC&FW has told EFC that the firm is not responsive to the queries raised by DoAC&FW despite repeated reminders.
2.	M/s 5P Hortiplex, Tamil Nadu	50032/AM20	Seeds -santalum album(sandalwood tree)	11-05-19	Deferred due to want of comments / NOC from DoAC&FW. Application forwarded to MoEF&CC (SU Div.) for their Addl. Comments.
3.	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai	50112/AM20	Indian Planting Seeds for Sowing (Rice of Seed Quality)	05-09-2019	Approved as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-124/2019-SD.IV (244th EXIM - 5) dated 22.08.2019 for export of 600 MT of Rice Paddy Seeds to Bangladesh is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 600 MT of Rice paddy seeds to Bangladesh.
4.	M/s Nunhems India Private Limited, Haryana	50097/AM20	Onion seeds	23-08-19	Approved as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-120/2019-SD.IV (240th EXIM - 3) dated 23.04.2019 for export of 11 Kg of Onion Seeds to USA is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for

					export of 11 Kg of Onion Seeds to USA.
5.	M/s Safal seeds & biotech, Maharashtra	50099/AM20	Onion seed -Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121 /2019-SD.IV (241th EXIM - 10) dated 20.05.2019 for export of 20 MT of Onion Seeds to Kenya is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 20 MT of Onion Seeds to Kenya.
6.	M/s Safal seeds & biotech, Maharashtra	50100/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121 /2019-SD.IV (241th EXIM - 18) dated 20.05.2019 for export of 25 MT of Onion Seeds to Netherland is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 25 MT of Onion Seeds to Netherland.
7.	M/s Safal seeds & biotech, Maharashtra	50101/AM20	Onion seed - Bomabay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121 /2019-SD.IV (241th EXIM - 8) dated 20.05.2019 for export of 20 MT of Onion Seeds to Uganda is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 20 MT of Onion Seeds to Uganda.
8.	M/s Safal seeds & biotech, Maharashtra	50102/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121 /2019-SD.IV (241th EXIM - 17) dated 20.05.2019 for export of 30 MT of Onion Seeds to Kenya is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 30 MT of Onion Seeds to Kenya.
9.	M/s Safal seeds & biotech, Maharashtra	50103/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121 /2019-SD.IV (241th EXIM - 16) dated 20.05.2019 for export of 28 MT of Onion Seeds to Kenya is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 28 MT of Onion Seeds to Kenya.
10.	M/s Safal seeds & biotech, Maharashtra	50104/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121 /2019-SD.IV (241th EXIM - 15) dated 20.05.2019 for export of 25 MT of Onion Seeds to Uganda is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 25 MT of Onion Seeds to Uganda.

11.	M/s Safal seeds & biotech, Maharashtra	50105/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121/2019-SD.IV (241th EXIM - 12) dated 20.05.2019 for export of 20 MT of Onion Seeds to Tanzania is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 20 MT of Onion Seeds to Tanzania.
12.	M/s Safal seeds & biotech, Maharashtra	50106/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121/2019-SD.IV (241th EXIM - 11) dated 20.05.2019 for export of 20 MT of Onion Seeds to Italy is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 20 MT of Onion Seeds to Italy.
13.	M/s Safal seeds & biotech, Maharashtra	50107/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121/2019-SD.IV (241th EXIM - 14) dated 20.05.2019 for export of 40 MT of Onion Seeds to Netherland is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 40 MT of Onion Seeds to Netherland.
14.	M/s Safal seeds & biotech, Maharashtra	50108/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121/2019-SD.IV (241st EXIM - 9) dated 20.05.2019 for export of 20 MT of Onion Seeds to South Sudan is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 20 MT of Onion Seeds to South Sudan.
15.	M/s Safal seeds & biotech, Maharashtra	50109/AM20	Onion seed - Bombay red	31-08-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-121/2019-SD.IV (241st EXIM - 13) dated 20.05.2019 for export of 30 MT of Onion Seeds to Uganda is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 30 MT of Onion Seeds to Uganda.
16.	M/s PHI seeds private Limited	50110/AM20	Hybrid rice paddy Seeds	03-09-19	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-126/2019-SD.IV (246 th EXIM - 14) dated 16.10.2019 for export of 400 Kg of Hybrid Rice Paddy Seeds to Bangladesh.
17.	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai	50111/AM20	Hybrid Rice Paddy Seeds Mahyco-1	05-09-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-124/2019-SD.IV (244th EXIM - 7) dated

					22.08.2019 for export of 200 MT of Rice (Paddy) Seeds to Bangladesh is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 200 MT of Rice (Paddy) Seeds to Bangladesh.
18.	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai	50115/AM20	Seeds for sowing - Mahyco 2 (Rice Paddy Seeds)	06-09-19	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-124/2019-SD.IV (244th EXIM - 8) dated 22.08.2019 for export of 30 MT of Rice (Paddy) Seeds to Bangladesh is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 30 MT of Rice (Paddy) Seeds to Bangladesh.
19.	M/s Maharashtra Hybrid Seeds Co. Pvt. Ltd., Mumbai	50116/AM20	Seeds for sowing - Mahyco 2 (Rice Paddy Seeds)	06-09-18	<u>Approved</u> as the representative from DoAC&FW has told EFC that the NOC issued by DoAC&FW vide OM NO. 1-124/2019-SD.IV (244th EXIM - 6) dated 22.08.2019 for export of 15 MT of Rice (Paddy) Seeds to Bangladesh is still valid and licence can be issued to the exporters on the basis of above said NOC from DoAC&FW. Accordingly EFC has approved the case for export of 15 MT of Rice (Paddy) Seeds to Bangladesh.
20.	M/s Indo American Hybrid Seeds (India) pvt ltd, Bangalore	50118/AM20	Hybrid rice xplere - 1(oryza sativa)	11-09-19	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-126/2019-SD.IV (246 th EXIM - 17 (a)) dated 16.10.2019 for export of 15056 Kg of Hybrid Rice Seeds to Bangladesh.
21.	M/s Ravindra Kumar Gupta	50124/AM20	Non basmati rice (in husk) other than seed quality	18-09-2019	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-79/2016-SD.IV (Pt-V) dated 22.10.2019 for export of 10,000 MT of Non Basmati Rice in Husk or Paddy other than seed quality to Nepal.
22.	Maharashta hybrid seeds company pvt ltd	50135/AM20	Cotton seeds	01-10-19	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-125/2019-SD.IV (245 th EXIM - 6) dated 16.09.2019 for export of 40 MT of Bt. Cotton Hybrid Seeds to Malawi.
23.	Maharashta hybrid seeds company pvt ltd	50137/AM20	Cotton seeds	01-10-19	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-125/2019-SD.IV (245 th EXIM - b (VI and VII) dated 16.09.2019 for export of 40 MT of Bt. Cotton Hybrid Seeds to Kenya.
24.	Proline seeds company (India) Pvt Ltd	50138/AM20	Onion Seeds	03.10.19	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-125/2019-SD.IV (245 th EXIM - b) dated 16.09.2019 for export of 75 MT of Onion Seeds to Bangladesh.
25.	Maharashta hybrid seeds company pvt ltd	50139/AM20	Cotton seeds	03.10.19	<u>Approved</u> on the basis of NOC received from DoAC&FW vide OM No. 1-125/2019-SD.IV (245 th EXIM - b (VI and VII) dated 16.09.2019 for export of 40 MT of Bt. Cotton Hybrid Seeds to Malawi.

26.	Maharashtra hybrid seeds company pvt ltd	50140/AM20	Cotton seeds	03.10.19	Approved on the basis of NOC received from DoAC&FW vide OM No. 1-123/2019-SD.IV (243 rd EXIM – 11) dated 31.07.2019 for export of 80 Kg of Bt. Cotton Hybrid Seeds to Malawi.
27.	Seedworks International Private Limited	50141/AM20	Paddy seeds	05.10.19	Deferred due to want of information from the firm.
28.	Seedworks International Private Limited	50142/AM20	Paddy seeds	05.10.19	Deferred due to want of information from the firm.
29.	East west seeds India Pvt Ltd	50143/AM20	Onion seeds	07.10.19	Approved on the basis of NOC received from DoAC&FW vide OM NO. 1-124/2019-SD.IV (244 th EXIM – b (iii)) dated 22.08.2019 for export of 6000 Kg of Onion Seeds to Myanmar.
30.	Bayer Bioscience Private Limited	50144/AM20	Rice Paddy seeds	09.10.19	Deferred due to want of information from the firm.
31.	Bayer Bioscience Private Limited	50145/AM20	Rice Paddy seeds	09.10.19	Deferred due to want of information from the firm.
32.	Bayer Bioscience Private Limited	50146/AM20	Rice Paddy seeds	09.10.19	Deferred due to want of information from the firm.
33.	Bayer Bioscience Private Limited	50148/AM20	Rice Paddy seeds	10.10.19	Deferred due to want of information from the firm.
34.	Bayer Bioscience Private Limited	50149/AM20	Rice Paddy seeds	10.10.19	Deferred due to want of information from the firm.
35.	Bayer Bioscience Private Limited	50150/AM20	Rice Paddy seeds	10.10.19	Deferred due to want of information from the firm.
36.	Meghraj Prasad	50151/AM20	Non Basmati Rice Paddy other than seed quality	11.10.19	Deferred due to want of comments / NOC from DoAC&FW.
37.	East west seeds India Pvt Ltd	50154/AM20	Onion seeds	15.10.19	Deferred due to want of information from the firm.
38.	Nitesh Kumar	50156/AM20	Non Basmati Rice Paddy other than seed quality	23.10.19	Deferred due to want of comments / NOC from DoAC&FW.
39.	Navin Impex	50136/AM20	Onion Indian	1.10.2019	Rejected as the export of Onions is prohibited vide Notification No. 21/2015-20 dated 29.09.2019
40.	Maa Bhawani Traders	50158/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	26.10.19	Deferred due to want of comments / NOC from DoAC&FW.
41.	Mahalaxmi International	50159/AM20	Non Basmati Rice in Husk or Paddy Other than seed quality	26.10.19	Deferred due to want of comments / NOC from DoAC&FW.

Department of Animal Husbandry and Dairying

42.	M/s Gaurav Patel, Bihar	50113/AM20	Rice/paddy husk for Boiler Use	06-09-19	Deferred due to want of comments / NOC from DoAH&D
43.	M/s Biswanath Sil, West Bengal	50125/AM20	Wheat Bran	19.09.2019	Deferred due to want of comments / NOC from DoAH&D

Ministry of Environment Forest and Climate Change

SU Division

44.	Chief Conservator of Forests(T.),Thane(of fline Application)	01/91/110/3/AM20	RED SANDERS WOOD IN LOG FORM (sourced from confiscated quota of Govt. of		Deferred due to want of comments / NOC from MoEF&CC (SU Division)
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			Maharashtra)		
45.	M/s DISTRICT FOREST OFFICE TIRUPATTUR, TIRUPATTUR, TAMIL NADU	50084/AM20/	RED SANDERS WOOD IN LOG FORM (sourced from confiscated quota of Govt. of Tamil Nadu)	02.08.2019	Approved on the basis of NOC received from MoEF&CC (SU Div) vide OM No. 5-3/2019-EU dated 14.10.2019 for export of 60 MT of Red Sanders Wood in log form to China.
46.	M/s DISTRICT FOREST OFFICE TIRUPATTUR, TIRUPATTUR, TAMIL NADU	50083/AM20/	RED SANDERS WOOD IN LOG FORM (sourced from confiscated quota of Govt. of Tamil Nadu)	02.08.2019	Approved on the basis of NOC received from MoEF&CC (SU Div) vide OM No. 5-3/2019-EU dated 14.10.2019 for export of 60 MT of Red Sanders Wood in log form to China.
47.	M/s ANDHRA FOGAKU PVT LTD, HYDERABAD, TELANGANA	50093/AM20/	RED SANDER WOOD IN FURNITURE SIZES AND BEADS RED SANDER WOOD IN FURNITURE SIZES AND BEADS	19.08.19	Rejected as the applicant firm was unable to provide the mandatory documents as per trade Notice 35/2018-19 dated 25.10.2018.
48.	M/s B.Subbarayudu Achari, Andhra Pradesh	50128/AM20	Red Sanders Logs - Pattaland	22.09.19	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
48A	K Viswanatha Reddy	50117/AM20	Redsander wood - logs - pattaland	11.09.19	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
49.	M/s MMTC Limited, Kolkata	50002/AM20	Red sandalwood - Log form	24.09.19	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
50.	M/s MMTC Limited, Chennai	50005/AM20	Red sandalwood - Log form	24.09.19	Approved on the basis of NOC received from MoEF&CC (SU Div) vide OM No. 5-7/2019-SU dated 25.10.2019 for export of 11.5745 MT of Red Sander Wood in log form to China.
51.	M/s MMTC Limited, Chennai	50006/AM20	Red sander wood - Log form	24.09.19	Rejected as the applicant firm is not responsive to the queries raised by MoEF&CC (SU Div.) vide OM No. 5-2/2015-SU (Vol.IX) dated 24.05.2019.
52.	M/s MMTC Limited, Chennai	50121/AM20	Red sander wood - Log form	18.09.19	Deferred as the information sought by MoEF&CC (SU Div) vide OM No. 5-2/2015-SU (Vol. IX) dated 23.10.2019 is awaited.
53.	MMTC Limited	50155/AM20	Red sanders wood in log form	17.10.19	Deferred as the application filed by the applicant firm is deficient
54.	MMTC Limited	50157/AM20	Red sanders wood in log form	26.10.19	Deferred due to want of comments / NOC from MoEF&CC (SU Division)

Ozone Cell

55.	M/s GUJARAT FLUORO CHEMICALS LTD, DAHEJ BHARUCH, Vadodara	50018/AM20	500 MT Asahiklin – 225 Feedstock	25.04.19	Based on the comments received from MoEF&CC (Ozone Cell) vide OM No. 11/18/2018-OC dated 14.10.2019 export licence was issued to the firm with the approval of Chairman EFC. EFC has approved the case on EX-Post Facto Basis
56.	M/s GUJARAT FLUORO CHEMICALS LTD, Ranjitnagar, Vadodara	50126/AM20	Monochloro Difluoro Methane for Feedstock	20.09.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
57.	M/s GUJARAT FLUORO CHEMICALS LTD, Ranjitnagar, Gujarat	50127/AM20	Monochloro Difluoro Methane for Feedstock	20.09.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
58.	M/s GUJARAT FLUORO CHEMICALS LTD, DAHEJ	50130/AM20	MonoChloro Difluoro Methane HCFC – 22 for Feedstock	24.09.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)

	BHARUCH, Vadodara				
59.	M/s GUJARAT FLUORO CHEMICALS LTD, Ranjitnagar, Gujarat	50131/AM20	Bromo Trifluoro Methane/ Halon 1301 (Feedstock use)	24.09.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
60.	M/s GUJARAT FLUORO CHEMICALS LTD, Gujarat	50133/AM20	Asahiklin AK-225 (HCFC-225CA/CB)	25.09.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
61.	SRF Limited	50147/AM20	Monochloro di-fluoro Methane	09.10.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
62.	Navin Fluorine International Ltd	50152/AM20	Monochloro di-fluoro Methane	12.10.19	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
DPIIT					
63.	AK Global EXIM	50134/AM20	Waste Paper	28.09.19	Deferred due to want of comments / NOC from DPIIT.
64.	Colonial Traders	50153/AM20	Waste Paper	14.10.19	Deferred due to want of comments / NOC from DPIIT.
65.	Granvi Impex	50160/AM20	Waste paper	27.10.19	Deferred due to want of comments / NOC from DPIIT.
Ministry of Mines					
66.	M/s PJ Minerals International Pvt. Ltd., Orissa	50076/AM20	Chromite Sand	14.07.19	Rejected on the basis of Comments received from Ministry of Mines vide OM No. 16/4/2019-M.V dated 23.10.2019 and the Ministry has not recommended export of 5000 MT of Chromite Sand to UAE.
Ministry of Ayush					
67.	M/s Jagdish Commercial Services, Punjab	50029/AM20	NUX Vomica Seeds	16.06.2019	Deferred due to want of comments / NOC from MoEF&CC (WL Division) and NBA.

Note :

(i) **Deferred cases :** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto :** Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

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(v) **Rejected.** Cases which are shown as Rejected implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

